

**F.No. A. 12034/SSC/04/2016-Ad.III(B)**  
**Government of India**  
 Ministry of Finance  
 Department of Revenue  
 Central Board of Indirect Taxes & Customs  
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Gr. Floor, Hudco Vishala Building  
 Bhikaji Cama Place, R.K.Puram  
 New Delhi-110066

To,

- (i) **The Chief Commissioner of Customs**  
**Mumbai Customs**  
**New Custom House, Ballard Estate**  
**Mumbai- 400001**

**Subject:** Zone Allocation of remaining 02 additional candidates of SSC CGLE- 2016, in respect of 01 Inspector (PO) & 1 Inspector (Examiner)-reg.

Sir/Madam,

In pursuance of an order dated 06/02/2020 of Hon'ble High Court of Delhi WP 3457/2018 filed by SSC against the Order of the Hon'ble CAT dated 23/10/2017 in OA 2964/2017 and other identical placed Court Cases, certain candidates have been nominated to CBIC.

2. Kind reference is also invited to the Board's letter of even no. dated 29/04/2021 (**published on CBIC's website**), wherein Zone Allocation of 06 additional candidates [5 Insp (CGST) & 1 Insp (PO)] of SSC CGLE 2016 was done. Board vide afore-said letter also informed that the remaining 02 additional candidates (**tabulated below**) could not be accommodated due to shortage of vacancies and appropriate action would be taken in due course of time.

**Inspector (Examiner)**

| S. No. | Name         | Roll No.   | Rank   | Cat | Cat Sel |
|--------|--------------|------------|--------|-----|---------|
| 1.     | Girish Kumar | 2201112876 | 3931-A | SC  | SC      |

**Inspector (PO)**

| S. No. | Name                | Roll No.   | Rank   | Cat | Cat Sel |
|--------|---------------------|------------|--------|-----|---------|
| 1.     | Shinde Eashan Rajan | 7204724440 | 6410-A | SC  | SC      |

3. In this regard, it is informed that based on Merit-cum-preference, these additional candidates have been allocated to the respective Cadres with the approval of competent authority. It is also informed that the candidates are being adjusted against the vacancies of 2017. The dossiers (in original) of the said candidates are being forwarded to the respective cadres for further necessary action. The details of the Zone Allocation of the candidates may be seen as under:

**Inspector (Examiner)**

| S. No. | Name         | Roll No.   | Rank   | Cat | Cat Sel | Zone Allocated |
|--------|--------------|------------|--------|-----|---------|----------------|
| 1.     | Girish Kumar | 2201112876 | 3931-A | SC  | SC      | Mumbai Customs |

**Inspector (PO)**

| S. No. | Name                   | Roll No.   | Rank   | Cat | Cat Sel | Zone Allocated |
|--------|------------------------|------------|--------|-----|---------|----------------|
| 1.     | Shinde Eashan<br>Rajan | 7204724440 | 6410-A | SC  | SC      | Mumbai Customs |

4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT's OM No. 18011/2(s)/2016-Estt.(B)(i) dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

5. In addition to the above, the instructions/ guidelines issued by the Board vide letter dated 31/08/2020 (**Annexure- I**) regarding Medical Examination and other document verification process may also be kept in mind.

6. The Dossier of the candidates who does not qualify in the medical examination or do not fulfil other requirements may be returned to the **Staff Selection Commission** with a Certificate to that effect, under intimation to the Board.

7. The offer of appointment may be sent through **Registered Post**. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the **Staff Selection Commission** under intimation to the Board, after placing therein a copy each of the

letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

8. **It may please be noted that any request for re- allocation of zone shall not be entertained by the Board.** The receipt of this communication and its enclosures may kindly be acknowledged.

9. This issues with the approval of Chairman (CBIC).

Yours faithfully,

**Encl: as above.**

**(Mohammad Ashif)**

Under Secretary to the Govt. of India

Tel. 26162780

- Copy to:**
- (i) **The Director General**  
Directorate General of Human Resource Developments  
Customs and Central Excise, 409/8, Deep Shikha Building,  
Rajendra Place, New Delhi-110008.
  - (ii) **The D.G. System** for uploading on CBIC website.